

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(C) No. 1543 of 2020

Manoj Kumar Singh
..... **Petitioner**
Versus
Punjab National Bank & Ors. **Respondents**

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner : Mr. R.N. Sahay, Advocate
Mr. Vikas Pandey, Advocate
For the Respondents : Mr. Indrajit Sinha, Advocate

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03/Dated:20/07/2020:

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Let this case go out of my list to be listed before the another Bench with prior approval of Hon'ble the Chief Justice.

(Sanjay Kumar Dwivedi, J.)